

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GFT FINANCE PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	GFT Finance Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	26/10/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Maharashtra at Mumbai
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U65999MH2017PTC301188
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1130, Bhaji Mandi, Itwari, Nagpur – 440 002
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04 th November, 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CA Charudutt Marathe Add.: Gomed, 915, Khare Town, Dharampeth, Nagpur, Maharashtra - 440 010. Email Id: charuduttm@yahoo.co.in Telephone: 9371432369 IP Registration No: IBBI/IPA-001/ IP-P00350/2017-18 /10651.
8	LAST DATE FOR SUBMISSION OF CLAIM	04 th December, 2020

Notice is hereby given that the GFT Finance Private Limited has commenced voluntary liquidation on 04th November, 2020.

The stakeholders of GFT Finance Private Limited are hereby called upon to submit a proof of their claims, on or before 04th December, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06.11.2020
Place: Nagpur

Name and Signature of the Liquidator:
CA Charudutt Marathe